Title: Papers laid on the Table of the House by members/Ministers.

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF INFORMATION AND BROADCASTING (SHRI PRIYA RANJAN DASMUNSI): I beg to lay on the Table –

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Film and Television Institute of India, Pune, for the year 2003-2004.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Film and Television Institute of India, Pune, for the year 2003-2004, together with Audit Report thereon.
- (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Film and Television Institute of India, Pune, for the year 2003-2004.
  - (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

## (Placed in Library, See No. LT 3807/2006)

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Film and Television Institute of India, Pune, for the year 2004-2005.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Film and Television Institute of India, Pune, for the year 2004-2005, together with Audit Report thereon.
- (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Film and Television Institute of India, Pune, for the year 2004-2005.
- (4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

# (Placed in Library, See No. LT 3808/2006)

- (5) A copy of the Annual Report (Hindi and English versions) of the Press Council of India, New Delhi, for the year 2004-2005, alongwith Audited Accounts.
- (6) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above.

## (Placed in Library, See No. LT 3809/2006)

- (7) (i) A copy of the Annual Report (Hindi and English versions) of the Children's Film Society, India, Mumbai, for the year 2004-2005, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Children's Film Society, India, Mumbai, for the year 2004-2005.
- (8) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (7) above.

# (Placed in Library, See No. LT 3810/2006)

- (9) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619 A of the Companies Act, 1956:-
  - (i) Review by the Government of the working of the National Film Development Corporation, Mumbai, for the year 2004-2005.
  - (ii) Annual Report of the National Film Development Corporation, Mumbai, for the year 2004-2005, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.
- (10) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (9) above.

## (Placed in Library, See No. LT 3811/2006)

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRIMATI SURYAKANTA PATIL): I beg to lay on the Table a copy each of the following statements (Hindi and English versions) showing action taken by the Government on the assurances, promises and undertakings given by Ministers during various sessions of Tenth, Eleventh, Twelfth, Thirteenth and Fourteenth Lok Sabha:-

#### **TENTH LOK SABHA**

1. Statement No. XXXVI Ninth Session, 1994

(Placed in Library, See No. LT 3812/2006)

#### ELEVENTH LOK SABHA

2. Statement No. XXXIV Second Session, 1996

(Placed in Library, See No. LT 3813/2006)

#### TWELFTH LOK SABHA

3. Statement No. XXXVI Third Session, 1998

(Placed in Library, See No. LT 3814/2006)

4. Statement No. XXXIV Fourth Session, 1998

(Placed in Library, See No. LT 3815/2006)

# THIRTEENTH LOK SABHA

5. Statement No. XXXIII Second Session, 1999

(Placed in Library, See No. LT 3816/2006)

6. Statement No. XXXIV Third Session, 2000

(Placed in Library, See No. LT 3817/2006)

7. Statement No. XXIX Fourth Session, 2000

(Placed in Library, See No. LT 3818/2006)

8. Statement No. XXVIII Fifth Session, 2000

(Placed in Library, See No. LT 3819/2006)

9. Statement No. XXXVII Sixth Session, 2001

(Placed in Library, See No. LT 3820/2006)

10. Statement No. XXXV Seventh Session, 2001

(Placed in Library, See No. LT 3821/2006)

11. Statement No. XXII Eighth Session, 2001

(Placed in Library, See No. LT 3822/2006)

12. Statement No. XX Ninth Session, 2002	
	(Placed in Library, See No. LT 3823/2006)
13. Statement No. XVII Tenth Session, 2002	
	(Placed in Library, See No. LT 3824/2006)
14. Statement No. XV Eleventh Session, 2002	
	(Placed in Library, See No. LT 3825/2006)
15. Statement No. XIII Twelfth Session, 2003	
	(Placed in Library, See No. LT 3826/2006)
16. Statement No. X Thirteenth Session, 2003	
	(Placed in Library, See No. LT 3827/2006)
17. Statement No. IX Fourteenth Session, 2003	
	(Placed in Library, See No. LT 3828/2006)
FOURTEENTH LOK SABHA	
18. Statement No. VII Second Session, 2004	
10. Statement No. VII Second Session, 2004	(Placed in Library, See No. LT 3829/2006)
19. Statement No. V Third Session, 2004	(1 ladea in Library, eee No. 21 ee25/2000)
(Placed in Library, See No. LT 3830/2006)	
20. Statement No. III Fourth Session, 2005	
(Placed in Library, See No. LT 3831/2006)	
21. Statement No.II Fifth Session, 2005	
(Placed in Library, See No. LT 3832/2006)	
22. Statement No. I Sixth Session, 2005	
	(Placed in Library, See No. LT 3833/2006)
'ख्य-दिकाश्यास्त्र के श्रेक्स-ए 'ख्या-का-का-का-का-का-का-का-का-का-का-का-का-का	
2007 ज़ार अधाना प्रभावहरूकाम्बर्ध । अभवत्वरूकाम्बर्ध । अभव	

(Placed in Library, See No. LT 3834/2006)